

IN THE HIGH COURT OF JHARKHAND AT RANCHI
(Civil Appellate Jurisdiction)
S.A. No. 37 of 2015

.....
Punya Brata Palit & Anr. Appellants
Versus
Sudarshan Prasad Respondent

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through : Video Conferencing)

.....
For the Appellants : Mr. Naiyar Eqbal, Advocate
For the Respondent : Mr. Shashank Shekhar, Advocate

09/Dated: 25/03/2021.

It has been mentioned that arguing counsel, Mr. Rajiv Kumar has some personal difficulties today, as such, the case may be adjourned.

Learned counsel for the respondent, Mr. Shashank Shekhar has submitted that this case may be listed after Holi holidays.

Considering the same, let the case be listed after Holi holidays.

(Kailash Prasad Deo, J.)

R.S.